

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 16<sup>th</sup> April, 2015  
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR ADMISSION</b>				
1.	R.A.No. 12/2015 in Appeal No. 8/2011.	North- East Affected Area Development Society & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Rahul Choudhary, Advs. For the Review Applicant.	
2.	Original Application No.116/2015 & M.A.No.327/2015.	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Rahul Choudhary, Advs. For the Applicant.	
<b>AFTER NOTICE</b>				
3.	Original Application No.64/2015 & M.A.No.189/2015.	Shyam Bihari Dubey & Anr. Vs. State of U.P. & Ors.	Mr. Shyam Bihari Dubey, applicant in Person.	
<b>FOR COMPLETION OF PLEADINGS</b>				
4.	Original Application No.13/2015 & M.A.No.32/2015.	Dr. Amarjit Singh Nalwa & Ors. Vs. The State of NCT of Delhi & Ors.	Mr. Rahul Choudhary, Adv. For the Applicant.  Mr. Sanjay Dewan and Mr. Narender Pal Singh, Advs. For R-1 & 2. Ms. Puja Kalra, Adv. For R-5. Mr. Vikas Rana, SI, DP for R-6.	
5.	Original Application No.56/2015 & M.A.No.334/2015, M.A.No.335/2015.	Mr. Shailesh Singh Vs. District Magistrate, Ghaziabad & Ors.	Mr. Shailesh Singh, Applicant in Person.  Mr. Sudhir Kulshreshtha and Ms. Sushma Singh, Advs. For R-1. Ms. Savitri Pandey, Adv. For State of U.P. Mr. Dalsher Singh, Adv. (Proxy) for Mr. Raman Yadav, Adv. For R-1, 3,4,5,6. Ms. Sushma Singh, Adv. (Proxy) for Mr. Sudhir Kulshreshtha, Adv. For R-2.	
6.	Original Application No. 117/2014	Shantanu Sharma Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi and Mr. Prakhar Chauman, Advs. For the Applicant.  Mr. Vikas Malhotra and Mr. M. P.	

			<p>Sahay, Advs. For R-1.  Mr. Rishabh Mehta with Mr. S. L. Gundli, Advs. For R-2.  Mr. Vijay Chandra, Ms. Purva Chugh, Advs. For R-3.  Mr. Ardhendumauli Kr. Prasad &amp; Mr. K.S. Parihar, Advs. For R-4.</p>	
<b>FOR HEARING</b>				
7.	Original Application No.111/2014 & M.A.No.322/2014.	<p>Envionics Trust  Vs.  Union of India &amp; Ors</p>	<p>Mr. Rahul Choudhary &amp; Ms. Pallavi Talwar Advs. For the Applicant.</p> <p>Mr. Vikas Malhotara and Mr. M.P. Sahay, Adv. for R-1 to 3.  Mr. A.K.Prasaad, Adv. For R-2 &amp; 3.  Mr. S.S. Shamsbery and Mr. Varun Punia, Advs. for R-4.  Mr. Guntur Prabhakar &amp; Guntur P. Kumar , Advs. For R-5.  Mr. Shibashish Misra, Adv. For R-6.  Ms. Alpana Poddar &amp; Mr. Raj Kumar, Advs. For R-7.  Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Advs. For R-8  Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Advs. For R-9.  Mr. B.V.Niren &amp; A.K.Prassad, Advs. For R-10.  Mr. C.K. Sucharita, Adv. For R-11.  Mr. ALok Kumar, Adv. For union Territory Daman &amp; Dui.  Mr. Nikhil Nayyar, Adv. For State of Telganga.</p>	
8.	Original Application No.113/2014.	<p>Amar Singh  Vs.  Union of India &amp; Ors.</p>	-----Same As Above-----	
9.	Appeal No. 39/2012 & M.A No. 811/2013.	<p>Save Mon Region Federation &amp; Anr.  Vs.  Union of India &amp; Ors.</p>	<p>Mr. Ritwick Dutta, Adv. for Appellant.</p> <p>Mr. Vivek Chib, Adv. for R - 1  Mr. Sanyam Saxena &amp; Mr. Anil Shrivastav, Advs. for R - 2  Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R – 3  Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. For R-4.</p>	

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